

(8)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY,  
CAMP AT NAGPUR.

Tr. Application No.290/87.

Shri D.N.Durge.

... Applicant.

V/s.

Mr.S.S.Natarajan,  
General Manager,  
Ordnance Factory,  
Chanda & Anr.

... Respondents.

Coram: Hon'ble Member(A), Shri P.S.Chaudhuri,  
Hon'ble Member(J), Shri D.K.Agrawal,

Appearances:-

Applicant by Mr.J.L.Bhoot.  
Respondents by Mr.Ramesh Darda.

Oral Judgment:

(Per Shri P.S.Chaudhuri, Member(A))

Dated: 18.6.1990

Writ Petition No.2883/83 was filed in the Nagpur Bench of the High Court of Judicature at Bombay on 29.12.1983. By order dt. 4.10.1986 it was transferred to this Tribunal. It has been taken on the file of this Bench of this Tribunal and numbered as Transferred Application No.N-290/87. In it the applicant (Petitioner) *who is an employee of the Ordnance Factory, Chanda challenges, inter alia, the order dt. 25.1.1984 by which the penalty of reduction to the lower post of Danger Building Worker, Gr.'B' in the scale of Rs.210-290 has been imposed on him.*

2. Applicant by Mr.J.L.Bhoot holding the brief of Mr.P.C.Marpakwar. Respondents by Mr.Ramesh Darda. Mr.Bhoot seeks permission to withdraw the petition. Permission granted. *.....*

...2.

(9)

- 2 -

3. Transferred Application No. (N) - 290/87,  
is disposed of as withdrawn without any order as to  
costs.

D.K.Agrawal

(D.K.AGRAWAL)  
MEMBER(J)

P.S.Chaudhuri

(P.S.CHAUDHURI)  
MEMBER(A).